

(9)

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Original Application No. 914/95
Transfer Application No. ---

Date of Decision : 21-9-95

Mr.Jagannath Motiram Sonavane

Petitioner

Mr.S.P.Inamdar

Advocate for the
Petitioners

Versus

U.O.I. & Ors.

Respondents

M.S.S.Karkera

Advocate for the
respondents

C O R A M :

The Hon'ble Shri M.R.Kolhatkar, Member(A).

The Hon'ble Shri

(1) To be referred to the Reporter or not ?

(2) Whether it needs to be circulated to other Benches of the Tribunal?

M.R.Kolhatkar

(M.R.KOLHATKAR)
Member(A)

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(4)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

O.A.914/95

Mr.Jagannath Motiram Sonavane, .. Applicant

-versus-

Union of India & Ors. .. Respondents

Coram: Hon'ble Shri M.R.Kolhatkar, Member(A)

Appearance:

1. Mr.S.P.Inamdar
counsel for the
Applicant.
2. Mr.S.S.Karkera
counsel for the
respondents.

ORAL JUDGMENT: Date: 21-9-1995
¶Per M.R.Kolhatkar, Member(A)¶

In this O.A. the applicant challenges order of transfer dt. 26-7-1995 directing him to report at SPOS Osmanabad.

2. From para 12 of the reply of the respondents it is not disputed that the applicant is at present on medical leave. Further the applicant has also not made any representation to the department other than the telegraphic representation at pages 22,23 and 24 of the O.A. Under the circumstance this O.A. is disposed of at the admission stage with the following directions:

With reference to the order of transfer, the applicant may make a representation to the competent authority regarding his difficulty in implementing the transfer within a fortnight of receipt of this order. Representation should be in proper form and through proper channel. The respondents will deal with the representation within two months from the date of receipt of the representation. In case the

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-: 2 :-

In case the respondents are not inclined to accede to the request of the applicant for retention of the applicant at Chalisgaon, respondents are free to do so with the rider that the transfer may be effected at the end of academic year 1995-96/ ^{and} not in any case prior to 31-3-1996.

O.A. is disposed of with this direction.

M.R.Kolhatkar

(M.R.KOLHATKAR)
Member(A)

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